

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 204
IA (CA) No. 41/JPR/2022
Appeal No. 14/252/JPR/2022
Under Section 252 of
Companies Act, 2013**

In the matter of:

Teena Real Estate Pvt. Ltd.

...Appellant

Versus

Registrar of Companies

...Respondent

Due to paucity of time, the matter could not be taken up. Post the matter
to 29.09.2022.


Sd -

**(Prābhu Dayal Sewda)
Court Officer**

September 28, 2022
VG